

ITEM NO.15

COURT NO.11

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil)...../2014

CC 7383/2014

(From the judgment and order dated 08/11/2013 in
No.30737/2002 of the HIGH COURT OF JUDICATURE AT ALLAHABAD)

CMWP

UOI & ORS

Petitioner(s)

VERSUS

RAM ASHREY TRIPATHI

Respondent(s)

WITH I.A. 1 (C/DELAY IN FILING SLP)

Date: 09/05/2014 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE J. CHELAMESWAR

HON'BLE MR. JUSTICE VIKRAMAJIT SEN

For Petitioner(s) Mr. Shreekant N. Terdal, Adv.
 Ms. Sukhbeer Kaur, Adv.
 Ms. Priyanka Terdal, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Delay condoned.

Issue notice.

(VINOD LAKHINA)
COURT MASTER

(RENUKA SADANA)
COURT MASTER